

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 208
(IB)-420(ND)/2017
IA/3865/2020

IN THE MATTER OF:

M/s. Regal Metal & Ferro Alloys

Applicant/Petitioner

Versus

M/s. Sandeep Axles Pvt. Ltd.

...Respondent

SECTION: 9 of IBC, 2016

Order Delivered on 09.10.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Arun Saxena and Mr. Shivam Mishra, Counsels for
the Applicant

ORDER

IA-3865/2020: Counsel for the Liquidator is present. The 7th Progress
report filed by the Liquidator is taken on record subject to just exceptions.

The IA stands closed.


(L. N. GUPTA)
MEMBER (T)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)